



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For hearing	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	D. R. Shreecha FCS LLB. Co. Secretary	Petitioner Mr. M. Krishna	
2.	SATISH GA ADVOCATE	Defendants/Respondents M/s Nexsys Controls Pvt. LTD & Others	

PCS for petitioner is present. AA Partners, consulting LLP, have filed vakalat for R-1 to R-5.

For filing objections/counter list it on 22.10.2017. (22-11-2017)


MEMBER (J)


MEMBER (T)